(b) if so the action taken by Government on the report?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): (a) and (b). The Team of experts appointed to look into the working of the Delhi Milk Scheme made Some interim recommendations pending submission of its final report. The action taken •n the interim report so far is as under:

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- (i) As a first step towards the greater utilisation of co-opv.-ratives, the Chilling Centre at Kithore, District Meerut has been leased out to th« Uttar Pradesh Co-operative-Dairy which Federation. wil responsible for collection of milk from the surrounding area, chilling it and supplying to the Delhi Milk Schema.
- (ii) Arrangements have been made to ensure raw milk purchased and pasteurise 1 milk released for sale conform to certain rigid standards in quality.
- (iii) The manufacture of flavoured milk has been discontinued.
- (ir) Necessary foreign exchange has been sanctioned and speedy arrangements made for the purchase of spare parts >f dairy machinery.
- (v) An intensive drive for improving the sanitary conditions of the plant has been initiated.
- (vi) A specialist firm dealing in insecticides has been engagid for undertaking operations for the eradication of flies, mosquitoes, etc. at regular interval\*.
- (vii) Steps have been taken for the proper maintenance and repairs of the dairy factory and ancillary buildings!

2. The final report has been received on the 5th September and is under consideration.

## FLY IN MILK BOTTLE

- 24. SHRI P. ABRAHAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether a fly was found in a milkbottle supplied by the Delhi Milk Scheme on the 3rd August, 1963; and
- (b) if so, whether any enquiry has been held to find out how the fly got into the bottle?

THE DEPUTY MINISTER *m* THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): (a) No such incident took place on the 3rd August, 1963 but a complaint about fly having been found in a milk bottle on 22nd July, 1964 was received.

(b) The question of holding any enquiry about any such incident of 3rd August. 1963 does not, therefore, arise.

## RESEARCH WORK ON SUGAR-CANE AND SUGAR

- 25. SHRI M. RUTHNASWAMY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether Government maintain any research laboratories for the discovery of improvements in sugar-cane production and sugar manufacture;
  - (b) if so, their number and location;
- (c) whether and to what extent the results of such researches have contributed to greater productivity of sugar-cane plantation and in the manufacture of sugar; and
- (d) whether all sugar-cane planta tions and sugar factories have made use of the results of such researches?

THE DEPUTY MINISTER IN THE MINISTRY or FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) Yes, Sir.